

**HIGH COURT OF TRIPURA
AGARTALA**

NoF.40(1)-HCT/Judl/Roster/2018/ 8489

20th September, 2018

NOTIFICATION

In partial modification of the Registry's Notification No.F.40(1)-HCT/Judl/Roster/ 2018/7632, dated 30.08.2018, it is hereby notified that the Division Bench comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice S. Talapatra will sit in Court No.01 **on 25.09.2018 (Tuesday)** during the first half **from 10.30 AM to 01.15 PM** and will take up the Division Bench matters as per roster.

The Division Bench comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice A. Lodh will sit in Court No.01 **on 25.09.2018 (Tuesday)** during the second half **from 02.00 PM to 04.30 PM** and will take up the Division Bench matters as per roster.

Hon'ble Mr. Justice S. Talapatra will sit in the Single Bench **on 25.09.2018 (Tuesday)** during the second half **from 02.00 PM to 04.30 PM** and will take up the Single Bench matters as per roster.

Hon'ble Mr. Justice A. Lodh will sit in the Single Bench **on 25.09.2018 (Tuesday)** during the first half **from 10.30 AM to 01.15 PM** and will take up the Single Bench matters as per roster.

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2018/ 8490-8514

20th September, 2018

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Secretary, High Court Bar Association, Agartala;
06. The Secretary, Tripura Bar Association, Agartala;
07. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
08. The Public Prosecutor, High Court of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The Registrar (Vigilance), High Court of Tripura, Agartala;
11. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
12. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
13. The Joint Registrar, High Court of Tripura, Agartala;
14. All the Deputy Registrars, High Court of Tripura, Agartala;
15. The Chief Librarian, High Court of Tripura, Agartala;
16. The Personal Assistant attached with the Registrar General, High Court of Tripura, Agartala;
17. All the Assistant Registrars, High Court of Tripura, Agartala;
18. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
19. All the Superintendents, High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. All the Bench Sections, High Court of Tripura, Agartala;
24. Notice Board of the Court-house; and
25. Order File.

REGISTRAR (JUDICIAL)